

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

OA/020/470/2018  
Date of Order : 13-06-2018

Between :

- 1) Molli Ramesh aged about 25 years  
S/o Molli Ramana, Occ : Unemployee  
R/o D.No. 19-11-29/2, Pedagantyada,  
Ayyannapalem, Visakhapatnam-530044.
- 2) Savalapurapu Srinivas aged about 21 years  
S/o Savalapurapu Ganesh, Occ : Unemployee  
R/o D.No. 20-10-2/1, Chinakorada, Nellimukku,  
Pedagantyada, Visakhapatnam-530044.
- 3) Molli Venkatesh aged about 23 years  
S/o Molli Ramana, Occ : Unemployee  
R/o D.No. 19-11-29/2, Pedagantyada,  
Ayyannapalem, Visakhapatnam-530044.
- 4) Maddu Rajasekhar aged about 24 years  
S/o Maddu Krishna Murthy, Occ : Unemployee  
R/o D.No. 59-11-17, Reddy Street, Malkapuram,  
Visakhapatnam-530011.
- 5) Sreenivasa Rao Polimera aged about 28 years  
S/o Venkata Rao Polimera, Occ : Unemployee  
R/o D.No. 60-18-8, Malkapuram,  
Visakhapatnam-530011.
- 6) Nallamilli Sirisha Devi aged about 25 years  
D/o Nallamilli VV Surya Chandra Reddy, Occ : Unemployee  
R/o D.No. 24-112-20, Chinagantyada, 100 Feet Road,  
Old Gajuwaka, Visakhapatnam-530026.
- 7) Gavara Jyothi kiran aged about 19 years  
S/o Gavara Swamy Naidu, Occ : Unemployee  
R/o D.No. 1-235, Jerripothulapalem, Chintagatla post,  
Pendurthi, Visakhapatnam-531035.
- 8) Palisetty Anjani Kumar aged about 24 years  
S/o Palisetty Sundar Rao, Occ : Unemployee  
R/o D.No. 62-4-8/2, Ganesh Mandir Street,  
Sriharipuram, Visakhapatnam-530011.
- 9) Panga Bharati aged about 28 years  
D/o Panga Kameswara Rao, Occ : Unemployee  
R/o D.No. 60-32-68, Janata Colony, Malkapuram,  
Visakhapatnam-530011.
- 10) Kovvuri Sitarama Raju aged about 21 years

S/o Kovvuri Suri Raju, Occ : Unemployee  
R/o D.No. 6-56-1, Sramika Nagar, Chinagantyada,  
Old Gajuwaka, Visakhapatnam-530026

11) Sathi Siva Ramakrishna Reddy aged about 24 years  
S/o Sathi Adi Reddy, Occ : Unemployee  
R/o D.No. 62-5-14, Ganesh Mandir Street,  
Sriharipuram, Visakhapatnam-530011

12) Matha Govindh aged about 21 years  
S/o Matha Ramana, Occ : Unemployee  
R/o D.No. 64-8-27, Ram Nagar, Sriharipuram,  
Visakhapatnam-530011

13) Maganti Charan Kumar aged about 22 years  
S/o Maganti Venkata Rao, Occ : Unemployee  
R/o D.No. 3-4-33/304/B, Sumithra Nagar,  
Kukatpally, Rangareddy DIST, Hyderabad-500072

14) Gedda Suresh aged about 23 years  
S/o Gedda Appala Naidu, Occ : Unemployee  
R/o D.No.65-3-534/11, Ganga Nagar, Malkapuram,  
Visakhapatnam-530011

15) Gurugubelli Akhil aged about 19 years  
S/o Gurugubelli Vishnu Murthy, Occ : Unemployee  
R/o D.No. 25-5-111/1, Rama Chandra Nagar,  
Nadupuru, Gajuwaka, Visakhapatnam-530044

16) Indukuri Srinivas Raju aged about 22 years  
S/o Indukuri Surya Narayana, Occ : Unemployee  
R/o D.No. 6-57-6/3, Sramika Nagar,  
Chinagantyada, Old Gajuwaka, Visakhapatnam-530026.

....Applicants

AND

1. The Union of India, Rep by its Secretary,  
Ministry of Defence, South Block,  
New Delhi-110011.
2. The Chief of Naval staff,  
Integrated Headquarters of  
Ministry of Defence (Navy) New Delhi 110011.
3. The Flag-Officer-commanding in chief,  
Head quarter Eastern naval Command,  
Visakhapatnam.
4. The Chief General manager,  
Naval Armament Depot, Indian Navy  
NAD post Visakhapatnam 530009.

...Respondents

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Counsel for the Applicant: Mrs. Anita Swain

Counsel for the Respondents : Mr.M.VenkataSwamy, Addl.CGSC

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CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MRS.MINNIE MATHEW,ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member )

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Heard Mrs.Anita Swain, learned counsel appearing for the applicants and Mr.A.Vijaya Bhaskar Babu, learned Standing Counsel for Respondents. MA No.288/2018 seeking permission to join together is allowed.

2. It is submitted by the learned counsel appearing for the applicants that the applications as required under the notification have been forwarded by ordinary post and the applicants have not received the Hall Tickets so far whereas so many other candidates were issued with Hall Tickets. Therefore there shall be a direction to the Respondents to issue Hall Tickets / call letters to the applicants to appear in the examination which is scheduled to be held on 17.06.2018 or any other subsequent date.

3. In view of the above said direction, nothing survives in the OA for further adjudication. Accordingly the Original Application and MA No.333/2018 are disposed of with no order as to costs.

(MINNIE MATHEW)  
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)  
JUDICIAL MEMBER

Dated : 13<sup>th</sup> June, 2018.  
Dictated in Open Court.

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